

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/214/ (IB)/2017

NAME OF THE PETITIONER(S)

: TAMIL NADU MINERALS LTD

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTIONS & INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. J. RISHIKESH

9841188677 rishikeshraya@gnail.com

Counsel for Responder

1-1-lesto

ORDER

Counsel for petitioner called but absent. Counsel for respondent present. As seen in the previous order dated 16.6.2017, the Registry was directed to issue notice to the Secretary, PWD, Govt of Tamil Nadu, for their appearance in person or through a counsel on the next date of hearing. Since there is no representation on their behalf, counsel for respondent is permitted to send private notice to the said authorities for their presence in person or their counsel on the next date of hearing. Put up on 19.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)